

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5183-5184/2014

SURYA NARAYAN MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 19-03-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Petitioner(s) Mr. Pawan Upadhyay, Adv.
Ms. Sharmila Upadhyay, AOR

For Respondent(s) Mr. Shakil Ahmed Syed, AOR

Mr. Subhasish Mohanty, AOR

Mr. Jitendra Kumar Tripathi, Adv.
Mr. Abhishek, AOR
Mr. Rajendran Balon, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, four weeks' time is granted to the counsel for the petitioner to do the needful.

(KUSUM LATA SYAL)
SENIOR PERSONAL ASSISTANT

(KAILASH CHANDER)
BRANCH OFFICER